

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2355/2004

(From the judgement and order dated 11/09/2003 in RP No. 2245/2002 of The
NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

H.U.D.A. & ORS.

Petitioner(s)

VERSUS

VIJETA ARYA

Respondent(s)

(With appln(s) for c/delay in filing counter affidavit and prayer for interim relief
and office report)

Date: 05/10/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. Neeraj Kumar Jain,Adv.
Mr. Bharat Singh,Adv.
Mr. sanjay Singh,Adv.
Mr. Sandeep Chaturvedi,Adv.
Mr. Ugra Shankar Prasad,Adv.For Respondent(s) Mr. Pradeep K. Arya,Adv.
Mr. Navinder Choudhary,Adv.
Mr. Chander Shekhar Ashri,Adv.UPON hearing counsel the Court made the following
ORDER

Call after four weeks.

(Ganga Thakur)
PS to Registrar(Usha Sharma)
Court Master